## NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/134/ (IB)/2017

NAME OF THE PETITIONER(S)

: DECCAN EVENT MANAGEMENT PVT LTD

NAME OF THE RESPONDENT(S)

: LAND MARVEL CONSTRUCTION INDIA PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

## **ORDER**

Counsel for Petitioner present. Counsel for Respondent called but absent. The matter is posted for hearing the submissions of the respondents. Put up on 14.07.2017 at 10.30 A.M.

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(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(K. ANANTHA PADMANABHA SWAMY) MEMBER (JUDICIAL)